

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

CA(CAA)-23(PB)/2017

In the matter of:

Solaaris Industrial Chemicals Ltd.& Avantha Holdings Ltd.

... Applicant

SECTION: Under Section 230-232

Order delivered on 23.11.2017

Coram

R.VARADHARAJAN,
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN,
HON'BLE MEMBER(TECHNICAL)

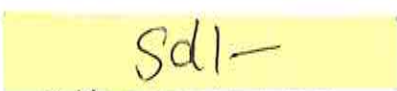
For the applicant:

Mr. Ayush Beontra, Adv
Mr. Ajeyo Sharma (For OL)
Mr. C. Balooni, CP.
Ms. Lakshmi Gurung Adv. For
ITD.

ORDER

Due to paucity of time the matter is adjourned to 05.12.2017.


(DEEPA KRISHAN)
MEMBER(TECHNICAL)


(R.VARADHARAJAN)
MEMBER(JUDICIAL)

KCS